

**IN THE INCOME TAX APPELLATE TRIBUNAL  
[ DELHI BENCH : “ A” NEW DELHI ]**

**BEFORE DR. B. R. R. KUMAR, ACCOUNTANT MEMBER  
AND  
SH. YOGESH KUMAR U.S., JUDICIAL MEMBER**

**I.T.A. No. 1627/DEL/2020 (A.Y 2018-19)**

<p>Anand Diaries Pvt. Ltd. C/o. P K Bansal Adv, 120-121, Anarkali Complex, New Delhi <b>PAN: AAFCA7294B</b> <b>(APPELLANT)</b></p>	Vs.	<p>DCIT Circle-2(2) C. R. Building, New Delhi <b>(RESPONDENT)</b></p>
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<b>Appellant by</b>	<b>None (Withdrawal Application)</b>
<b>Respondent by</b>	<b>Sh. P. Praveen Sidharth, CIT DR</b>

<b>Date of Hearing</b>	<b>22.02.2023</b>
<b>Date of Pronouncement</b>	<b>23.02.2023</b>

**ORDER**

**PER YOGESH KUMAR U.S., JM**

This appeal is filed by the assessee against the order dated 24/08/2020 passed by CIT(A)-1, New Delhi for Assessment Year 2018-19.

2. At the time of hearing, the Ld. AR submitted the application/letter dated nil was filed on behalf of the assessee stating that the assessee is no more

interested in pursuing the appeal and had instructed them to withdraw the appeal. The Ld. Sr. DR did not have any objection if the permission to withdraw the appeal is granted to the assessee. Accordingly in view of the above factual matrix the appeal of the assessee is dismissed as withdrawn.

3. In result, appeal of the assessee is dismissed as withdrawn.

**Order pronounced in the Open Court on : 23<sup>rd</sup> February, 2023.**

**Sd/-**  
**(Dr. B. R. R. KUMAR)**  
**ACCOUNTANT MEMBER**

**Sd/-**  
**(YOGESH KUMAR U.S.)**  
**JUDICIAL MEMBER**

Dated : 23/02/2023  
\*R. N, Sr. PS\*

Copy forwarded to :

1. Appellant
2. Respondent
3. CIT
4. CIT (Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT NEW DELHI